



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 5 of 15, CA 1 of 16, CA 5 of 16 and CA 46/16 in CP 54/14	TP 65/16	For hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	Udayakar. R 8754401800 Avinash B 9986054550.	R1 & R10	
②	Aradeep Sankar	R-2-7	

**ORDER**

Counsel for Petitioner is absent. Counsels for Respondents R1 & R10; R2 to R7 and R9 are present. Today matter is listed for passing order on memo. Orders are not prepared. For passing order list it on 1/12/2017.

  
Member (T)

  
Member (J)